

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
**NO.HC.VII-242/2010/6511/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.  
To, Smti Mitali Thakuria,  
District & Sessions Judge,  
Kokrajhar

Dated Guwahati the <sup>th</sup> 6 November, 2019.

Sub: **Station Leave permission.**

Ref:- Memo No. DJK.1-5/19/1582 Date 31.10.2019

Madam,

With reference to the above, I am directed to inform you that, your prayer for head-quarter leave permission w.e.f. the evening of 01.11.2019 till the morning of 04.11.2019, has been granted/rejected.

The Additional District and Sessions Judge, FTC, Kokrajhar, and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

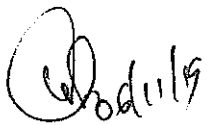
sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-242/2010/6512/A, dated 6.11.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
Rolan